

Annasahib Shinde): (a) to (e). The information is being collected and will be placed on the Table of the Sabha in due course.

Rice from Burma

1612. Shrimati Jyotsna Chanda: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that due to Port Workers' strike at Visakhapatnam and delays in the shipment of rice from Burma, Government have been forced to cut down promised supplies to several States; and

(b) if so, which are those States?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) Orissa, West Bengal, other States in the eastern region and Kerala.

Sugar Mills in Undeveloped areas

1613. Shrimati Jyotsna Chanda: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to set up sugar mills in the undeveloped areas during the Fourth Plan; and

(b) if so, in which States?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). Letters of intent/licences have been issued to parties in cooperative and private sectors for setting up during the Fourth Plan, 20 new sugar factories (18 as growers cooperatives) in the States of Maharashtra, Gujarat, Mysore, Madras, Andhra Pradesh, Madhya Pradesh, Rajasthan, Uttar Pradesh, Orissa and Assam. These mills will come up in the rural areas.

Subsidy on Food Supplied to Madras

1614. Shri Siddheswar Prasad:
Shrimati Savitri Shyam:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Madras Government have demanded subsidy on food;

(b) if so, what is the reaction of Government thereto; and

(c) whether any subsidy on food is being given to any State?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir.

(b) Does not arise.

(c) The Central Government issues most of the foodgrains from its stocks to different State Governments at subsidised rates. The Central subsidy is thus built-in in the issue prices. Apart from this, no other subsidy on food is being given to any State.

Development Council of Sugar Industry

1615. Shri K. N. Pandey:
Shri D. N. Deb:
Shri K. P. Singh Dec:
Shri P. K. Dec:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a meeting of Development Council of Sugar Industry was held on the 12th May, 1967; and

(b) if so, the decisions taken at the meeting?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) The Development Council for the Sugar Industry reviewed the action taken on its previous recommendations, approved the annual reports and noted the progress of licensing of additional capacity in the sugar industry. It also approved the sugar standards for 1966-67 and considered the progress reports on research schemes undertaken on the recommendation of the Council.

The Council also discussed measures for increasing sugar production. These included suggestions for de-control or partial decontrol of sugar, regulatory measures on gur and khandsari removal of disparity in excise duty between sugar and khandsari. Allotment of a special quota of fertilisers for sugarcane was suggested provided the farmers receiving such allotment supplied at least 75 per cent of their production to sugar factories. As regards cane development, it was suggested that factory owners should initiate schemes under which the factory, the cane grower and the State Government should jointly make an effort to bring forth concrete results in the matter of yield and quality particularly in U.P. and Bihar.

Motels on Agra-Bombay Highway

1616. Shri K. N. Pandey: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether there is any proposal to construct motels on Agra-Bombay National Highway; and

(b) if so, the places where these motels will be constructed?

The Minister of Tourism and Civil Aviation (Dr. Karam Singh): (a) and (b). The India Tourism Development Corporation, a public sector undertaking, has plans to construct motels on Agra-Bombay National Highway. The details are being worked out.

जमुना के पार दिल्ली दुग्ध योजना के दूध के डिपू

1617. श्री ना० स्व० वर्मा :

श्री हरबवाल देवगुज :

क्या साख तथा कृषि मंत्री यह माने की कृपा करेंगे कि :

(क) क्या यह सच है कि जमुना पार के क्षेत्र में दिल्ली दुग्ध योजना का दूध का कोई डिपू नहीं है ;

(ख) क्या यह भी सच है कि जमुना पार के क्षेत्र में दूध के डिपू खोलने की वर्ष 1965 में एक योजना थी ; और

(ग) यदि हा, तो इस क्षेत्र में इन डिपूओं के न खोले जाने के क्या कारण हैं ?

साख, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री प्रभासाहिब शिन्डे) : (क) जी हाँ ।

(ख) जी नहीं ।

(ग) इस समय दिल्ली दुग्ध योजना दूध की कम उपलब्धि के कारण दिल्ली नगर की समस्त आबादी को दूध सपनाई नहीं कर सकती । दूध की उपलब्धि बढ़ने पर ही योजना अपनी सेवा को नये क्षेत्रों तक (जिनमें जमुना पार के क्षेत्र भी शामिल हैं) बढ़ा सकती है ।

Ceiling on prices of Agricultural Commodities

1618. Shri M. Amarsey: Will the Minister of Food and Agriculture be pleased to state what are the agricultural commodities which are under statutory price control with a ceiling on prices?

The Minister of State in the Ministry of Food, Agriculture, Community, Development and Cooperation (Shri Annasaheb Shinde): Information is being collected and will be laid on the Table of the Sabha.